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## **Declaration of Assets and Liabilities**

Year 2023-2024

| I, ANUPRIYA                          | son/daughter/wife of RAJESH KUMAR SHAW             |
|--------------------------------------|--|
| aged years,                          | belonging to BIHAR LEGISLATIVE ASSEMBLY, PATE      |
| service and presently working as     | stenographer                                       |
| give herein below the details of the | assets (immovable, movable, bank balance, etc.) of |
| myself, my spouse and dependants     |  |

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description  | Self                      | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|--|---------------------------|-------------------|---------------------|---------------------|--------------------------|
| (i)        | Cash   | RS-10,000                 | 75000             | POEKIT K.           | ×                   | *                        |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | RS. 29000                 | NIP               | ×                   | *                   | ×                        |
| (iiI)      | Bonds,<br>Debentures and<br>Shares in<br>companies   | *                         | *                 |                     |                     |                          |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | *                         | *                 |                     |                     |                          |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)   | SCOOTY -<br>ACTIVA        | *                 | •                   | OK PYB THE          |                          |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)  | 109m. gold<br>RS- 47,008- | ×                 |                     |                     |                          |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                                  | ×                         | *                 |                     |                     |                          |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

| Sr.<br>No. | Description   | Self | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|------|-------------------|---------------------|---------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | Ж    | ×                 |                     | F                   |                          |
| (11)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | *    | *                 |                     |                     |                          |
| (iii)      | Buildings (Commercial<br>and residential)<br>Location(s)<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement)<br>- Current market<br>value | *    | ×                 |                     |                     |                          |
| (iv)       | Houses / Apartments,<br>etc.<br>- Location(s)<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement)<br>- Current market<br>value            | *    | *                 |                     |                     |                          |
| (v)        | Others (such as interest in property)   | ×    | ×                 |                     |                     |                          |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description   | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|---|---|-----------------------|
| (a)        | (i) Loans from Banks  |   |                       |
|            | (ii) Loans from financial institutions  |   |                       |
|            | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation | ×   | <b>X</b>              |
|            | (b) dues to departments<br>dealing with supply of<br>water                                    | ×   | *                     |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                              | *   |                       |

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|     | (d) dues to departments<br>dealing with telephones  | >  | *  |
|-----|---|--|----|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)   | *  | *  |
|     | (f) Other dues, if any  | >  | *  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN-BAQPA270<br>3K   | *  |
|     | (ii) Wealth Tax [Also<br>Indicate the assessment<br>year upto which Wealth<br>Tax return filed.]  | λ  | k. |
|     | (III) Sales Tax (Only in case of proprietary business]  | *  | *  |
|     | (iv) Property Tax   | A MANAGEMENT OF THE PROPERTY OF THE PARTY OF |    |

## C. Personal Detail

| GPF/CPF/PRAN No.               | :-   | 1101244 78012  |
|--------------------------------|------|--|
| Gender                         | :-   | F (M/F)  |
| Date of Birth                  |      | 02011993 (DD/MM/YYYY)  |
| Class/Group                    | :-   | C (A/B/C)  |
| Cadre                          | f+ / | STENOURAPHER, BIHAR LEGISLATIVE ASS.  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.) |
| Home District                  | ;*   | JEHANABAD  |
| I hereby o<br>knowledge and bo |      | that the above details are true to the best of my  |
|                                |      | Signature Andony 9   |
|                                |      | Name of Employee: ANUPRIJA   |

Note:

Place: Patro

Date: 02/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Designation: STENONRAPHER

Department: BIHAR Legislative Assembly